

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2138
ANSWERED ON:06.08.2010
COMPENSATION FOR TUBECTOMY VICTIMS
Meghwal Shri Arjun Ram

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether in case of death of woman within a week of tubectomy under the family welfare programme, there is provision of compensaton;
- (b) if so, the details thereof; and
- (c) the number of women provided compensation under the said scheme during the last three years, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) to (b):- Under the family planning insurance scheme, there is a provision for payment of compensation in the case of death of woman who has undergone tubectomy operation within in a week and within a period of 8-30 days.
- (c): The details are given in the statement annexed.